

<u>3rd REGIONAL CONFERENCE FOR SENSITIZATION OF FAMILY COURT MATTERS</u>

ORGANISED BY HIGH COURT OF SIKKIM

ON 9th OF DECEMBER, 2017

HOTEL LEMON TREE, LOWER SICHEY, NEAR DISTRICT COURT, GANGTOK,

SIKKIM.

JOINING INSTRUCTION FOR THE PARTICIPANTS

(a) <u>Transport:</u>

(i) Participants will be picked-up from Bagdogra airport/ New Jalpaiguri railway station, West Bengal on **08.12.2017** and dropped at their respective hotels. On **10.12.2017**, they will be picked up from their respective hotels and

dropped at the airport/railway station.

(ii) Distance from the airport/railway station to Gangtok is about 125 km (3-4 hours approx). For individual vehicle will be attested the Hon'ble Judges of High Courts. One vehicle will be attached for 2-3 participants/Judicial Officers. It is, therefore, advisable that participants coming from one State may make their reservations in the same

flight/train for their convenience.

(iii) Banners of the High Court of Sikkim will be installed at the airport/railway station and protocol assistants will be

deputed at these places. The following persons may contact for assistance.

- (1) Shri Harish Kumar Sharma, Chief Protocol Officer (09434059824).
- (2) Shri Dorjee Tshering Bhutia, Officer on Special Duty (09547301619).
- (3) Shri Wangyal Tshering Bhutia, U.D.A-cum-Protocol Assistant (09434486414).
- (4) Shri Bhakti Prasad Sharma, L.D.A -cum- Typist (09434631919).
- (5) Shri Pradeep Pradhan, L.D.A-cum- Protocol Assistant (09434446104).
- (6) Shri Md. Nashir Choudhury, L.D.A. -cum-Protocol Assistant (09679666474, 07557810307).
- (7) Shri Ganesh Gurung, Restorer-cum- Jr. Typist (09593260359)

(iv) There is no arrangement made for chopper from Bagdogra to Gangtok for the Conference. However, if Hon'ble Judges desire to come via chopper from Bagdogra to Gangtok and back to Bagdogra, the concerned High Court has to bear the cost of the chopper.

(v) Vehicles attached to the participants will be utilized only for pick-up and drop from the conference venue. Arrangements beyond

10.12.2017 will have to be made by the participants themselves.

(b) <u>Accommodation:</u>

- (i) Hotel Norkhill for Hon'ble Judge of High Courts.
- (ii) Hotel Lemon Tree, Lower Sichey, near District & Sessions Court, Gangtok for the Judicial Officers of North Eastern States including Orissa and West Bengal.
- (iii) Hotel reservations are from 08.12.2017 to 10.12.2017 (2 nights). Participants will check-in at the respective Hotels on 08.12.2017 and check-out on 10.12.2017.
- (iv) Expenses for extension of stay or for accompanying spouse will be borne by the concerned Officer.

(c) <u>Venue of the Conference is at Hotel Lemon Tree, Lower Sichey, near District Court, Gangtok, Sikkim.</u>

(i) Resource materials will be provided to the participants on their arrival at Gangtok.

May I, therefore, request you to kindly forward the above information to the participants and request them to forward their tour

programmes by mail <u>hc-sik@nic.in</u> or by fax 03592-203529 on or before 30.11.2017.